

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)**

**NOTIFICATION**  
**Dated Guwahati, the 24<sup>th</sup> June, 2016**

**No. HC.XI-07/2016/254/RC:** In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice of the Gauhati High Court has been pleased to amend **Rule 7 .II (iii-D)** of the Gauhati High Court (Appointment, Conditions of Service and Conduct) Rules, 1967 in the following manner, with immediate effect:

**"The post of Electrical Assistant shall be filled up by direct recruitment from amongst the candidates having minimum educational qualification of HSLC with Trade Certificate for Electrician from ITI/ Polytechnic/ Govt. recognised Institution. Candidates should have the experience in electrical works in all fields, including repairing, servicing and operation of the Air-Condition plant."**

By order,  
Sd/-  
H.K. Sarma  
**REGISTRAR GENERAL**

**Memo No. HC.XI-07/2016/ 255-272/RC dated 24.06.2016**

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
7. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
9. The Joint Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
11. The O.S.D., Gauhati High Court, Guwahati –cum- Joint Director (Officiating), Judicial Academy, Assam.
12. The Deputy Registrar (\_\_\_\_\_) Gauhati High Court, Guwahati.
13. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- ✓ 16. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
17. The Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

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23.06.16